

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:5086

ANSWERED ON:05.04.2017

Allotment of Houses

Raj Dr. Udit

Will the Minister of URBAN DEVELOPMENT be pleased to state:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Directorate of Estates allots Government flats/houses to societies, NGOs, trust, welfare associations, press reporters, correspondents, cameramen and social workers etc.;
- (b) if so, the details of applications received in this regard during each of the last three years and the current year and the number out of them belonging to SC/ST welfare associations;
- (c) the details of flats/houses allotted during the above period and the number of flats/houses allotted to SC/ST welfare associations out of them; and
- (d) the number of applications still lying pending or declined and the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(RAO INDERJIT SINGH)

(a) Yes, Madam.

(b) The details of applications received in last three years and the current year are annexed at Annexure-A. However, no application has been received from SC/ST welfare Association in last three years and current year.

(c) Out of 17 applications received, only one (1) Trust namely Dr. Syama Prasad Mookerjee Research Foundation (SPMRF) has been allotted General Pool Residential Accommodation by Cabinet Committee on Accommodation (CCA). Further, Indian Institute of Dalit Studies, New Delhi has been provided extension of allotment of house of General Pool Residential Accommodation for a period of three years from 14.07.2014 to 13.07.2017 with the approval of Cabinet Committee on Accommodation.

(d) No application is pending in the Directorate of Estates. All other applications have been rejected due to not fulfillment of criteria prescribed by the guidelines of the Directorate of Estates.
